

(b) if so, the time by which these are likely to be upgraded;

(c) whether there is any demand for opening of Branch Post Offices under Darbhanga and Madhubani Postal Divisions;

(d) if so, the details thereof; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir. There was demand for upgrading of Baraha (via Benipatti), Semri and Bisfi branch post offices in Madhubani Division.

(b) Details were examined, but there was no justification for upgrading them, according to the norms.

(c) Yes, Sir.

(d) The details are as under:

Madhubani Division:

Kaparia, Pathrahi, Dharhara, Routania, Durgipatti, Ram Chandra, Chaturbhaj Piprahi.

Darbhanga Division:

Prem Jiwari, Narwinpur, Mahsi, Bansara, Dhunga, Katwasa, Llimabad, Kamarkalan, Tirmohanighat, Jalwar.

(e) Proposals are pending, and will be examined to assess justification according to the norms. Those found justified, will have to wait for their turn according to availability of resources.

[Translation]

LPG Agencies in M.P.

555. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of L.P.G. agencies in Madhya Pradesh at present;

(b) the position of demand and supply of L.P.G. in the State at present;

(c) whether any request has been received from the State Government for opening of new L.P.G. agencies in the State; and

(d) if so, the details thereof and the time by which these agencies are likely to be opened?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) As on 30.6.1995, there were 275 LPG distributorships in Madhya Pradesh.

(b) The average demand of LPG in Madhya Pradesh in 13652 MTs per month which is being met in full.

(c) and (d) In order to meet the growing demand of LPG in Madhya Pradesh, in addition to 54 LPG distributorships included in the LPG Marketing Plan 1992-94, selection for which is already underway through OSB (Madhya Pradesh), 104 LPG distributorships have been included in the LPG Marketing Plan 1994-96 for Madhya Pradesh.

[English]

Children's Film Complex, Bangalore

556. SHRIMATI CHANDRA PRABHA URS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: (a) whether the land given on lease by the Bangalore City Corporation for the proposal Children's Film Complex had been cancelled;

(b) if so, whether any other alternate land has given in Bangalore;

(c) whether the construction work has been taken up on the land given;

(d) if not, the reasons therefore; and

(e) the time by which the construction work is likely to be started;

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. DEO): (a) There have been some press reports to this effect but no official communication has been received by the National Centre of Films for Children and Young People (N'CYP).

(b) Does not arise.

(c) to (e) An approach road is to be constructed through the land belonging to the Forest Department, Government of Karnataka, to reach the land leased to N'CYP. The construction work will be taken up immediately after, the approach road is constructed on receiving the clearance from the concerned authorities.

Integrated Coal Policy

557. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COAL be pleased to state:

(a) whether the Planning Commission has constituted a Committee on Integrated Coal Policy recently; and

(b) if so, the terms of reference and the composition of the Committee?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) Yes, Sir.

(b) Terms of reference of committee are given in the enclosed statement.

The composition of committee is given below:

1. Shri K.S.R. Chari	Chairman
2. Secretary, Ministry of Power	Member
3. Secretary, Ministry of Coal	Member
4. Member (Transportation), Rly, Board	Member
5. Chairman Coal India Limited	Member
6. Chairman & Managing Director, NTPC	Member
7. Shri R.G. Mahendru, Former Chariman, CMPDI	Member
8. Adviser (Energy), Planning Commission	Member Secretary

STATEMENT

The terms of reference of the Committee are given below:

The study is to address to issues for an Integrated Coal Policy for adoption by the Government in the IX and X Plan periods. It would, *inter alia*, incorporate:

A. Broad assessment of demand for coal (coking and non-coking) and Lignite for different sector of the economy in the Ninth and Tenth Plans periods (1997-2007).

1. Power Sector

a. Power Ministry's estimation of capacity additions with different fuels in power sector for Ninth and Tenth Plans (1997-2007).

b. Evaluation of relative costs for thermal power generation with different fuels at different representative locations including at pitheads and load centres.

c. The techno-economics of exercising least-cost options in the choice of deshaled/beneficiated indigenous coals *vis-a-vis* imported coals/Natural Gas/other fuels for Power Generation, based on delivered price per heat unit and its impact on plant performance and costs of generation, apart from the angle of security of supplies and environmental pollution.

d. New and emerging clean coal technologies for power generation and the scope for their adoption in the Ninth and Tenth Plans.

2. Steel Sector

a. What new and emerging technologies for steel making are under implementation-introduction of Coal Dust Injection, Partial Briquetting, Formed coke etc. Making use of non-coking coals-so as to reduce dependence on coking coal? What is the scope of their adoption in the Ninth and Tenth Plans periods?

b. How does the Steel Sector view the performance of Coking Coal Washeries with particular reference to the quality and quantity of supplies of washed coal to the Steel Plants? Have the Steel plants availed of the possible technological innovations, including improvement in the quality of input of raw materials other than coal?

c. Is the performance of captive collieries (TISCO's) optimal, having regard to the reserves held by them?

d. What are the pros and cons of use of imported *vis-a-vis* indigenous coals for steel making and the implications of imports on the Coal/Steel producers in terms of their commercial interests and the interest of the country?

B. Review of Resources and Availability of Coal and Lignite in the period in the Ninth and Tenth Plans (1997-2007) as made by CMPDI/NLC etc. and their adequacy or otherwise to meet the demands.

a. Approach necessary for ensuring an optimal mix of exploitation of coal through 'open cast' & 'underground' mines for meeting the potential demand.

b. Identification of optimal transportation modes (Railways, Roads, Inland Waterways, etc) for supplying coal to different consumers and availability and augmentation requirements of the infrastructure facilities; strategies necessary for promoting an optimal mix.

c. Environmental issues related to production & utilisation of coal.

C. Investment and related Issues

a. Broad estimate of the investments needed for production of coal, lignite, beneficiation and augmenting infracture/transport facilities for meeting the projected demand for coal by 2006-07; adoption of an appropriate policy package so as to attract private investment including from existing & potential customers both in the private & public sector.

b. Identification of factors responsible for the steadily rising costs to the coal consumer through frequent increases in pithead prices, apart from increases in the rates of Royalty, Railway freight etc.; strategies to overcome low productivity, high production costs, delays in sales realisation, accumulated losses and lack of consumer satisfaction; study of the need for restructuring the coal industry including issues relating to greater autonomy, removal of existing price and other controls, disbanding cross-subsidisation through CPRA and exposing the entire organisation to market-based competition;

c. Regulatory measures necessary for promoting appropriate mining practices, for adoption of necessary environment management measures and for safeguarding consumer interests.